

Gujarat

**Compliance Status Report
Hon'ble NGT in the matter of O.A.
606/2018, order dated 16/01/2019
and 09/04/2019.**

Fifteen Report

Compliance of directions issued in the matter of O.A. No - 606/2018 vide order dated 09/04/2019, in Para (41).

Direction 41(i):

Steps for compliance of Rules 22 and 24 of SWM Rules be now taken within six weeks to the extent not yet taken. Similar steps be taken with regard to Bio-Medical Waste Management Rules and Plastic Waste Management Rules.

1(a) Compliance of Solid Waste Management Rules, 2016

- Approx. Total: **9541.58 MT/day** waste is collected from 8 Municipal Corporations & 156 Nagarpalikas.
- Gujarat State has **100%** Door to Door collection in 164 ULBs.
- In Gujarat Total: of **107 ULBs** out of 164 to have **GPS** fitted in their garbage collection and transportation vehicles with ICT-base monitoring for collection and transportation of municipal waste.
- About **82.21%** of the collected waste is treated and reused as Compost, Refused Derived Fuel etc. There are a total **No.597 of Plants for Vermi / Aerobic/ anaerobic Composting** with an installed processing capacity of **6157 TPD**. There are **204 plant Material Recovery Facilities (MRF)** with a processing capacity of **4262.3 TPD** installed capacity. There are **5 plants of RDF** with the processing of **1055 TPD**. **Biogas/Bio-methanation 35 plants** with a capacity of **163.3 TPD**. **6 Waste To Energy (WTE) plants (Mass incineration) are under construction, and The total capacity is 5050 TPD Jamnagar Municipal Corporation Waste To Energy Plant 250 TPD (7.5 MW) operational since July 2022 approved under Waste To Energy Policy-2016, Government of Gujarat.**
- MoHUA Criteria for Sustainable sanitation, Gujarat First state to declared “Open Defection free”. Now, upgrade in sanitation components Gujarat **“159 Cities certified as ODF+”, “134 Cities certified as ODF++” and One Surat Municipal Corporation certified as Water Plus certificate in the year 2022.**
- **In Swach Survekshhan 2023 assessment in Gujarat Urban area among 164 ULBs 64 ULBs have applied for 1 star, 90 ULBs have applied for 3 stars, 06 ULBs have applied for 5 stars and 3 ULBs have applied for 7 stars in the GFC category.**
- **ODF Protocol 14 ULB has applied for ODF+, 145 ULB has applied for ODF++ and 5 ULB has applied for WATER+.**

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- Municipal Corporations - 4 Landfill sites are operational while 4 are under progress and Municipalities- 7 Landfill sites are operational, while another 27 are under planning which covers 156 Nagarpalikas. 27 SLF are under the planning stage.
- The Swachh Bharat Mission Urban -2.0 has been launched on 27th October 2021. The State High Power Committee (SHPC) has been constituted on 28th February 2022 and State Level Technical Committee (SLTC) has been constituted on 28th February 2022 for the implementation of projects as per SBMU 2.0 guidelines.
- The first SLTC was scheduled on 14th March 2022 regarding City Solid Waste Action Plan (CSWAP). As per guidelines under CSWAP components (Legacy Waste, C&D Waste Processing –NCAP cities & Mechanized sweeper- NCAP cities) were approved.
- The other three components Wet Waste Processing with **Compost plant of 146 ULBs and Biomethanation plants of 6 ULBs** total project cost of **Rs.596.32 Crores and central share of Rs. 175.71 Crores**, Dry Waste processing with **Material Recovery Facilities of 151 ULBs** total project cost of **Rs.465.55 Crores and Central share of Rs. 147.37 Crores**, and **Sanitary Landfill Facilities for 164 ULBs** with total project cost of **Rs. 179.08 Crores and Rs. 51.97 Crores** central share have been approved by MOHUA.
- The Administrative approval for the **Legacy waste** component 1st share as 40% share has been released to concern ULBs. The share for Legacy waste is **Rs. 374 of Central, State, and ULB shares**. The first instalment of 40% of Central and state of **Rs. 91.20 Crores** has been released.
- **The Hon'ble Chief Minister's City Leader Conclave was conducted on 30th December, 2022. During the conclave The Model Legacy Waste Request For Proposal (RFP) for all Municipalities has been published for uniform implementation of remediation of legacy waste and 22 A Class ULBs of Gujarat in the target list of 100 days to initiate the remediation work of legacy waste.**
- The **C &D Waste Processing** for NCAP cities such as **Bhavnagar and Rajkot** cities total of **Rs. 10.80 Crores as Central, State, and ULB share**. The first instalment of 40% of Central and state of **Rs. 1.95 Crores** has been released.
- The administrative approval for the **Mechanized Sweeper Machines- NCAP cities** such as **Ahmedabad, Vadodara, and Bhavnagar** of **Rs. 18.70 Crores** has been approved. The 1st share of 40% of central and state of **Rs. 3.19 Crores** has been released.

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- The Second SLTC was scheduled on 20th September 2022 regarding approval of the **State IEC Action Plan of Rs. 363.33 Crores, State Capacity Action Plan of Rs. 183.66 Crores, and City Sanitation Action Plan (CSAP) of 3A –Toilets of Rs. 141.84 and 3B –Used Water Management of Rs. 155.95 Crores** and Minutes of the Meetings send to MOHUA for approval.
- **State Level Advisory Body (SLAB)** was constituted on 01/02/2018 and there are total **10** meetings were held on dt. 17/02/2018, 08/03/2018, 18/05/2018, 24/05/2018, 27/02/2019, 27/03/2019,13/09/2019,17/02/2020, 05/08/2020 and 13/10/2021.
- State policy of Solid Waste Management was published by the state on 31/07/2018.
- In **164** ULBs among out of 8 Municipal Corporations, 7 Municipal Corporations published the Public Health Bye-Laws, and out of **156** Nagarpalikas **155** Nagarpalika published the Public Health Bye-Laws. One ULB has started preparing Public Health By-laws.
- **Legacy waste:**

Corporation/ Nagarpalika	Total Quantity Of Legacy Waste (approx.)	Total Quantity of Remediated Legacy Waste	Pending Total Quantity of Legacy Waste (approx.)	Tentative Time Limit for Remediation
8 Corporations	179.03 Lacs MT	119.88 Lacs MT	59.15 Lacs MT	10 Months
156 Nagarpalikas	76.33 Lacs MT	21.69 Lacs MT	54.64 Lacs MT	10 Months
	255.36 Lacs MT	141.57 Lacs MT	113.79 Lacs MT	

- **Ahmedabad Municipal Corporation** has published new tender for bio-mining work for 60 Nos. of 300 TPD Trommel machines and 9 Nos. of 1000 TPD automated segregation machines to clear dump site tentative in next year. AMC cleared around **8,75,719 MT** in this quarter.
- Bopal-Ghuma dump site is cleared by AMC of 2,85,000 MT and developed **Ecological park.**

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- **Rajkot Municipal Corporation** has installed and started working on legacy waste with 4 Trommel Machines, each having capacity of 250 TPD and during this quarter its cleared around **14,200 MT**.
- **Bhavnagar Municipal Corporation** has installed 1 Trommel with capacity of 300 TPD and started working during this quarter total **54,000 MT**.
- **Junagadh Municipal Corporation** start legacy waste bio-remediation work with installing two trommel machine each having capacity 300 TPD and during this quarter its cleared around **36,595 MT**.
- ULBs has notified Public health by-laws and collected **Rs.132.09 Lakhs** penalty for violation during Oct-Dec 2022 (January-2021 to Dec-2022, total **Rs. 405.34 Lakhs**).
- State has prepared a policy for Construction and Demolition Waste Processing Facilities are at final approval stage. The State is ensuring all the ULBs have the required infrastructure to manage C&D Waste can be similar to the waste hierarchy of Solid Waste (Solid Waste Management Rules, 2016 – Rules 3). The waste hierarchy is prioritized and managed in the following order- reduction, reuse, recycling, recovery and disposal, with reduction and reuse being the most preferred option and disposal at the landfill being the least.
- State Gujarat launch “**RAG PICKERS SHRAMJIVI ARTHIK VIKAS YOJANA**” for rag pickers to make plastic free Gujarat. Give subsidy to Rs.3/- per kg against collection of multi-layered plastic.
- One Urban Local Body named Nakhtrana has been formed in Kachchh District.

1(b) Compliance of Plastic Waste Management Rules, 2016

- ULBs framed by-laws and collected penalty of **Rs. 158.5 Lakh** during Oct-Dec 2022 (January 2021 to Dec 2022 total **Rs.269.05 Lakhs**).

Direction 41(ii) & (iii)

At least three major cities and three towns in the State and at least three Panchayats in every District may be notified on the website within two weeks from today as model cities/towns/villages which will be made fully compliant within next six months.

The remaining cities, towns and Village Panchayats of the State may be made fully compliant in respect of environmental norms within one year

1(d) Identification and Development of Model Cities & Towns in the First Phase

• Model City identified in the 1st phase:

1. Surat,
2. Vadodara
3. Rajkot

1. Surat City :

- o Achieved 100% door to door collection and waste segregation at household level.
- o 100% of wet, dry, sanitary hazardous and domestic hazardous waste processing has been achieved.
- o **Achieved Water+ Certificate for year 2021.**
- o Under India Smart Cities Award-2020 Consent Surat MC achieved below mentioned awards:
 - 1st award in **“Overall Winner”**
 - 1st award in **“Round one”** round wise recognition.
 - 2nd award in **“Urban Mobility Project Dynamic Scheduling of Buses”**
 - 2nd award in **“Built Environment Project Canal Corridor”**
 - 3rd award in **“Integrated and Sustainable Water Supply System”**.
 - 3rd award in **“Sanitation Project Conservation through Treated Wastewater”**.
- o Also Surat Corporation awarded **“4 Star rating”** under Climate Smart Cities Assessment Framework.
- o Surat becomes the **“2nd Best performing city in Municipal Performance Index”** released by Ministry of Housing and Urban Affairs, Government of India on 4th March, 2021.
- o Achieved 2nd Rank in Swachhta Survekshan-2022 across India.
- o 2500 TPD plant working for Solid waste management processing.
- o C & D Waste 300 TPD is operational.
- o Plastic Waste processing and recycling plant of 100 TPD.
- o For Sanitary hazardous waste and domestic hazardous waste 1 TPD plant installed for processing.
- o **“Swachh Suraksha Kavach Samiti”** formed to effectively implement COVID-19 appropriate behavior and its monitoring.
- o Surat Municipal Corporation utilizes around 115 Nos. Mechanized Drainage Cleaning machines for the cleaning of Drains located in city.

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- o Surat Municipal Corporation has 200 MT Mechanical MRF plant at 6 locations.
- o APMC in partnership with SMC has installed 50 MT Bio-Methanation Plant
- o In all SMC, there are 80 nos. of OWC machine to process wet waste.
- o Bio-mining of old Sanitary land fill cell about to complete.
- o 100 % Centralized Public Grievance is Resolved within SLA (Service level benchmark) Timeline.
- o SWM / PWM Bye-laws are strictly implemented by ULB.
- o Night sweeping is carried out.
- o Modern 115 MLD sewage recycling plant is functional treat water.
- o City has achieved **5 Star in Garbage Free Protocol of Year 2022** held by GoI and now, applied for 7 Star rating.

2.Vadodara City :

- o Achieved **100% door to door collection and** waste segregation at household level.
- o 100% cleaning of residential and commercial areas and **Night sweeping** is carried out.
- o Regular cleaning of roads/streets along with night cleaning of main roads and micro-cleaning by mechanical sweeper machines.
- o **100%** of wet, dry, sanitary hazardous and domestic hazardous waste processing has been achieved.
- o Also, Mechanized drainage cleaning perform with, Jetting Machine-18 no's, Duct. Rickshaw- 30 no's, and Dewatering Pump- 20 nos.
- o **100%** Public Grievance is resolved within SLA (Service level benchmark) Timeline by Centralized Public Grievance System.
- o Small scale plant of 5 TPD based on Biomethanation technology are operationalized for Treatment of Biodegradable Waste from Bulk Waste Generators at Gajarawadi.
- o **Organic Waste Convertor Machines** of 0.1 and 0.5 TPD are placed at BWG locations to illustrate Onsite Composting.
- o Each Garden of the city is provided with the mulching drums for onsite composting of the Garden waste. Small gardens are associated with the big gardens for processing of Garden waste.
- o Zone wise one Material Recovery Facility (MRF) is developed and recycler is tied up with each MRF.
- o Vadodara Municipal Corporation's successfully completed Atladara Bioremediation and Bio-mining project and reclaimed an **abandoned dumpsite spread across 17 acres of land containing 3.75 lakh M.T. legacy waste** in delivering sustainable

development to the citizens of Vadodara at large. This was Gujarat's only bio-remediation project undertaken on a zero-residue model where all the aggregates generated were either recycled, reused or re-purposed.

- **1000 TPD capacity Bioremediation Plant is installed for treatment and disposal of the 4.0 lakh MT** waste at Makarpura Landfill Cell I for Reuse of the cell.
- **Development of Integrated Processing Facility of 1000 TPD** Capacity Waste to Energy Plant based on Gujarat Waste To Energy Policy-2016. Pre Processing Operational from 2/11/2018, Concession agreement signed on 01/03/2019 Lease deed signed on 09/05/2019, PPA signed on 13/09/2019 and Construction work for W2E Plant is in progress and plant operation commence in May 2023.
- Under India Smart Cities Award-2020 Contest, Vadodara Municipal Corporation achieved “1st award for Governance project in GIS” category.
- Also Vadodara Corporation awarded “**4 Star rating**” under Climate Smart Cities Assessment Framework.
- Achieved “ODF++ Certificate” (All households have individual toilets and all public toilets are equipped).
- In the **Swachh Survekshan 2022** conducted by the Ministry of Housing and Urban Affairs, Government of India under the Swachh Bharat Mission, **Vadodara Municipal Corporation has been ranked 14th cleanest city of India**. Also, Vadodara Municipal Corporation has received 3 stars under Garbage Free Cities and declared ODF ++ under Open Defecation Free. In Swachh Survekshan 2023, Vadodara Corporation has applied for “Water+” and “Seven Star” rating certification.

3. Rajkot city:

- Achieved 100% door to door collection and waste segregation at household level.
- 100% of wet, dry, sanitary hazardous and domestic hazardous waste processing has been achieved.
- Also Rajkot Corporation awarded “4 Star rating” under Climate Smart Cities Assessment Framework.
- City has achieved “**3 Star**” in **Garbage Free Protocol of Year 2022** held by GoI.
- Achieved “ODF++ Certificate” (All households have individual toilets and all public toilets are equipped).
- Plastic Waste processing and recycling plant of 50 TPD.
- E-Waste Plant with segregation of it and then it will supply to recycler.
- Capping of 1.25 Lakhs MT Sokhda site.

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- o Rajkot Municipal Corporation has 50 MT MRF facility. RMC is in planning to convert 40 TPD in Mechanical MRF plant and 10 TPD in Manual MRF plant
- o RMC has installed 5 MT Bio-Methanation Plant.
- o In all RMC garden there are 2 nos. of OWC machine to process garden waste.
- o Also, Mechanized drainage cleaning perform with, Jetting Machine-18 no's, Duct. Rickshaw- 30 no's, and Dewatering Pump- 20 nos.
- o 100% Centralized Public Grievance is Resolved within SLA (Service level benchmark) Timeline.
- o SWM / PWM Bye-laws are strictly implemented by ULB.
- o In Rajkot Corporation, Night sweeping is carried out using 19 mechanized sweeper machine

Model Town identified in the 1st phase:

1. Petlad
2. Vyara
3. Bagasara

1. Petlad Town:

- o Achieved **100% door to door collection** and **99%** of waste **segregation** at household level.
- o **98%** of wet, dry, sanitary hazardous waste **processing** has been achieved.
- o COVID-19 waste collected in separate yellow box and processing as per Ministry guideline. Distribute **Triple layered Mask, Sanitizer bottle** and aware to all citizen.
- o **93% Centralized Public** Grievance is Resolved within SLA (Service level benchmark) Time line.
- o City segregated all C&D waste at Processing plant area and utilize in filling law lying area in city.
- o **“Mechanized Drainage Cleaning”** by using Jetting Machine.
- o **Petlad Municipality also selected in Janaagrah City Governance Award 2020 in the Best Municipality category in Decentralized Solid Waste Management.**
- o **In Swachhta Survekshan-2020 city achieved first awards in “Innovation and Best Practices” Category population between (50,000 to 1 lakh) in west Zone.**
- o Also, Night sweeping is carried out in city area.
- o SWM / PWM Bye-laws are strictly implemented by ULBs.

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2. Vyara Town:

- Achieved **100% door to door** collection and **99%** of **waste segregation** at household level.
- **“Mechanized Drainage Cleaning”** by using Jetting Machine.
- For Construction and Demolition waste city has segregated waste in different categories and utilize for filling low lying area in city and other construction work.
- City Performing two type sweeping in residential area as well as in commercial area.
- Achieved **ODF+ Certificate** and applied for ODF++ certificate (All households have individual toilets and all public toilets are equipped).
- 90% Centralized Public Grievance is Resolved within SLA (Service level benchmark) Time line.
- Also, Night sweeping is carried out in city area.
- SWM / PWM Bye-laws are strictly implemented by ULBs.
- Completely solid waste is treated through most innovative eco-friendly various treatment plants.
- **Vyara Town Selected “Semi-Finalist Skoch Order of Merit” award-2020 for “Transformation of Dumpsite into resource recovery station based on zero waste – No landfill” category.**
- Multilayered and other waste plastic is used to make Fuel oil through eco-friendly non chimney based pyrolysis technology.
- Completely zero waste- no discharge of any residual waste.
- Re-use single use plastic and sell it to agency and manufacturing various product like bench, chair etc.

3. Bagsara Town:

- Achieved **100% door to door collection** and waste segregation at household level.
- **90%** of wet, dry and sanitary hazardous waste **processing** has been achieved.
- Achieved ODF++ status, all households have individual toilets and all public toilets are equipped.
- **“Mechanized Drainage Cleaning”** by using Jetting Machine.

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- City removed all GVP (Garbage Vulnerable Point) and doing plantation work and make healthy environment.
- 100% Centralized Public Grievance is Resolved within SLA (Service level benchmark) Time line.
- SWM / PWM Bye-laws are strictly implemented by ULBs.
- 90% Vermi Compost Plant (VCP) fully Functional.
- Also, Night sweeping is carried out in city area.

Direction 41(iv):

A quarterly report be furnished by the Chief Secretary, every three months. First such report shall be furnished by July 10, 2019

- Noted and submitting herewith **Fifteenth** report.

Direction 41(v):

The Chief Secretary may personally monitor the progress, at least once in a month, with all the District Magistrates

- The Chief Secretary has planning scheduled for a review meeting with all District Magistrates for the progress.

Direction 41(vi):

The District Magistrates or other Officers may be imparted requisite training.

- Swachh Bharat Mission Urban has organized virtual Workshops/meetings in 6 Regional Municipal Corporations covering 156 Nagarpalika for understanding of Plastic Waste and Solid Waste Rules 2016 and other Swachh Survekshan activity.

Direction 41(vii):

The District Magistrates may monitor the status of compliance of environmental norms, at least once in two weeks

- District Collector Committee has conducted meeting in districts.
- Special Task Force (STF) meetings have been conducted by Resident Additional Collector in all Districts every month **Annexure – II** attached.

Direction 41(viii):

Performance audit of functioning of all regulatory bodies may be got conducted and remedial measures be taken, within six months

- CPCB has carried out performance audit of Gujarat Pollution Control Board on 22/05/2019.

Direction 41(ix):

The Chief Secretary may remain present in person before the Tribunal with the status of compliance in respect of various issues mentioned in para 20 as well as any other issues discussed in the above order on 24.01.2020. (Direction as specified in Hon. NGT order dated 12.09.2019)

a. Status of functioning of Committees constituted by this order.

- State Level Advisory Body for Solid Waste Management has been formed and **10** meetings conducted till now.
- District Collector Committee has conducted meeting in districts.
- Special Task Force (STF) meetings have been conducted by Resident Additional Collector in all Districts **Annexure-II** attached.
- Hon'ble Chief Minister, Gujarat arranged seminar program on 9th September, 2021 with all Municipal Commissioner for review various schemes and work.
- The monthly review meeting of all 6 Regional Municipal Commissioners and 8 Municipal Corporations are regularly conducted by PS, UD&UHD for Implementation of Solid Waste Management Rules-2016 and Plastic Waste Management Rule-2016.

Annexure-II					
Special Task Force Meeting Dates					
Sr.	Zone	Name of District	Oct-2022	Nov-2022	Dec-2022
1	Ahmedabad	Ahmedabad	-	Meeting not held	Meeting not held
2		Botad	Meeting not held	Meeting not held	Meeting not held
3		Surendranagar	Meeting not held	Meeting not held	Meeting not held
4		Kheda	15/10/2022	-	-
5	Bhavnagar	Amreli	21/10/2022	Due to Administrative reason Meeting not held	Due to Administrative reason Meeting not held
6		Junagadh	29-10-2022	24-11-2022	28-12-2022
7		Bhavnagar	Due to Administrative reason Meeting not held	05-12-2022	02-01-2023
8		Gir-Somnath	Due to Administrative reason Meeting not held	Due to Administrative reason Meeting not held	Due to Administrative reason Meeting not held
10	Gandhinagar	Arvali	19-10-2022	Due to Election reason Meeting not held	30-12-2022
11		Patan	-	-	-
12		Banaskantha	FILE UNDER PROCESS	Due to Election reason Meeting not held	FILE INDER PROGRESS
13		Mahesana	Election No Meeting	Election No Meeting	30-12-2022
14		Sabarkantha	-	Due to Election reason Meeting not held	19-12-2022
15	Rajkot	Rajkot			12-1-2022
16		Morbi	-	-	-
17		Jamnagar			27-12-2022
18		Dwarka			

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19		Porbander	-	-	-
20		Kutch	-	-	17-12-2022
21	Surat	Surat	-	-	-
22		Tapi	15-10-2022	-	-
23		Valsad	29-10-2022	-	31-12-2022
24		NAVSARI	20-10-2022	24-11-2022	22-12-2022
25		Narmada	-	-	-
26		Bharuch	-	-	-
27		Anand	-	-	31-12-22
28	Vadodara	Panchmahal	15/10/2022	19/11/2022	17/12/2022
29		Dahod	-	-	-
30		Mahisagar	15/10/2022	-	17/12/2022
31		Chhotaudepur	29/10/2022	-	30/12/2022
32		Vadodara	-	-	-

Solid Waste Management-2016 Meeting Dates					
Sr. No	Zone	Name of District	Oct-22	Nov-22	Dec-22
1	Ahmedababad	Ahmedabad	Meeting not held	Meeting not held	Meeting not held
2		Botad	Meeting not held	Meeting not held	Meeting not held
3		Surendranagar	Meeting not held	Meeting not held	Meeting not held
4		Kheda	15/10/2022	-	-
5	Bhavnagar	Amreli	21/10/2022	Due to Administrative reason Meeting not held	Due to Administrative reason Meeting not held
6		Junagadh	29-10-2022	24-11-2022	28-12-2022
7		Bhavnagar	Due to Administrative reason Meeting not held	05-12-2022	02-01-2023
8		Gir-Somnath	Due to Administrative reason Meeting not held	Due to Administrative reason Meeting not held	Due to Administrative reason Meeting not held
9	Gandhinagar	Gandhinagar	Due to Administrative reason	Due to Election reason	

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		Meeting not held	Meeting not held		
10	Arvalli	19-10-2022	Due to Election reason Meeting not held	30-12-2022	
11	Patan				
12	Banaskantha	FILE UNDER PROCESS	Election No Meeting	FILE INDER PROGRESS	
13	Mahesana	Election No Meeting	Election No Meeting	30-12-2022	
14	Sabarkantha	17-10-2022	Due to Election reason Meeting not held	19-12-2022	
15	Rajkot	Rajkot		12-1-2022	
16		Morbi	-	-	
17		Jamnagar		27-12-2022	
18		Dwarka	-	-	
19		Porbander	-	-	
20		Kutch	-	-	17-12-2022
21	Surat	Surat	-	-	
22		Tapi	15-10-2022	-	
23		Valsad	29-10-2022	-	31-12-2022
24		NAVSARI	20-10-2022	24-11-2022	22-12-2022
25		Narmada	-	-	-
26		Bharuch	-	-	-
27	Vadodara	Anand	-	-	31-12-22
28		Panchmahal	15/10/2022	-	17/12/2022
29		Dahod	-	-	-
30		Mahisagar	15/10/2022	-	17/12/2022
31		Chhotaudepur	29/10/2022	-	30/12/2022
32		Vadodara	-	-	-

Sr.	Questions	Remarks				
1	Numbers of ULBs	164				
2	Over all waste management status in States/UTs					
	a	Quantity of MSW generated (TPD)	9541.58			
	b	Quantity of MSW collected (TPD)	9541.58			
	c	Quantity of MSW segregated & transported (TPD)	7844.36			
	d	Quantity of MSW processed (TPD)	7844.36			
	e	Quantity of MSW disposed in secured land fill site (TPD)	261			
	f	Gap in Solid Waste Management UTs (TPD) [1(a)- 1(d)- 1(e)]	1436.22			
	g	Solid Waste Management Plan	Environmental Plan by GPCB			
3	Waste Collection		Existing	Target	Gap	Time frame
	a	ULBs in which waste door-to-door collection is implemented(No.)	164 ULB	165 ULB	1 ULB	NA
	b	ULBs in which segregation of waste is implemented (No.)	140 ULB	165ULB	25 ULB	6 Months
	* in 25 ULBs the partial segregation of waste is practicing.					
c	ULBs in which transportation of segregated waste is implemented (No.)	140 ULB	165 ULB	25 ULB	6 Months	
4	Waste Processing					
a	Material Recovery facilities					
	(i)	Total Capacity (TPD)	4262.3			
	(ii)	Number	204			
	(iii)	Number of ULBs covered	161	165	4	6 Months
b	Recycling					
	(i)	Total Capacity (MT)	By GPCB			
	(ii)	Number				
(iii)	Number of ULBs covered					
c	Composting					

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	(i)	Total Capacity (TPD)	6157			
	(ii)	Number	597			
	(iii)	Number of ULBs covered	164	165	1	6 Months
	<u>Biomethanation</u>					
d	(i)	Total Capacity (TPD)	163.3			
	(ii)	Number	35			
	(iii)	Number of ULBs covered	8			
	<u>RDF</u>					
e	(i)	Total Capacity (TPD)	1055			
	(ii)	Number	5			
	(iii)	Number of ULBs covered	5			
	<u>Waste to Energy Plants</u>					
f	(i)	Total Capacity (TPD)	5050			
	(ii)	Number	6			
	(iii)	Number of ULBs covered	5	Jamnagar Municipal Corporation Waste to Energy Plant is Operationalised and processing mixed waste. The rest of 5 projects are under work in progress.		
4	Waste Disposal					
		<u>Landfill</u>				
a	(i)	Total Capacity (T)	3660319			
	(ii)	Number	11			
	(iii)	Number of ULBs covered	39			
5	Legacy Waste Management					
a		Number of dumpsites (No.)	165			
b		Quantity of Waste dumped at dumpsites (Tons)	112.13 Lakhs			
c		Number of dumpsites cleared (No.)	14			
d		Number of dumpsites in which biomining has commenced (No.)	27			
e		Time frame for clearing all dumpsites	MC-06 Months, NP- 06 Months			
6	Other Information					
a		Information regarding development of model towns/cities/villages	Annexure-1			

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b		Creation of Environmental cell	By GPCB		
c		Standardization of rates for procurement of services/equipment (to do away with the tendering process) required for solid waste management	On the date of 09/12/2019 SLAC (Under Chairmanship of ACS, UD&UHD) the DPR of SWM has been approved and the service rates were finalised. The details has been attached as Annexure 3.		
Improvements Since Last Hearing					
		Item	Present Status	Status at the time	Whether directed timelines have been
				of last hearing	adhered or not ?
1		Door-to-door collection (%)	100	100	Yes
2		Source segregation of waste (%)	82.21	89	Yes
3		Waste Processing (TPD)	7844.36	8757.45	Yes
4		Dumpsites capped (No.)	1	1	
5		Dumpsites Bio-remediated/Biomining (No.)	14	1	Yes (State has given times line as per SBMU 2.0 Guideline)